

F.No. 01/60/162/53/AM12/EFGC(PRC)/1779-1780
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC/ PRC Div)

Dated 27th December, 2011

CORRIGENDUM

Subject:- Correction/amendment in PRC Meeting No. 21/AM12 held on 6.9.2011.

- The undersigned is directed to refer to Minutes of the PRC Meeting No. 21/AM12 held on 6.9.2011, under the Chairmanship of Dr. A.K. Pujari, Director General of Foreign Trade and to intimate that while recording the minutes for Case at S.No. 06 M/s. SAS International, Delhi, it was inadvertently mentioned as advance authorization no. 0410067961 instead of 04100067691. It may therefore be read as advance authorization no. 04100067691 instead of 0410067961. Other terms and condition will remain unchanged.

This issues with the approval of the competent authority.

(Sonika Khattar)
Foreign Trade Development Officer
For Director General of Foreign Trade

To

1. The Jt. DGFT, Chennai,
2. M/s. SAS International Delhi